GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2216 TO BE ANSWERED ON 15.03.2017

Law Courses

2216. SHRI P. NAGARAJAN:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) The details of law courses served by Central/State/Private/Deemed universities during the last year;
- (b) whether the Bar Council of India has brought any changes in admission of law graduate in the country;
- (c) if so, the details thereof; and
- (d) the action taken to improve the standards of law courses in the country?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

(a) to (d): The information is being collected and will be laid on the Table of the House.
